

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CP 16/220/2017**

**PRESENT: SMT. INA MALHOTRA,  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01-12-2017**

**NAME OF THE COMPANY:** Yash Pal Sardana

**SECTION OF THE COMPANIES ACT:** 621A

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
Present:	Mr. Amit Swami, Advocate			
	Mr. Abhishek Shrotriya, Advocate			

**ORDER**

Notice to the ROC returnable on 8<sup>th</sup> January, 2018.

*Sd/-*  
(Ina Malhotra)  
Member (J)